

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 32296 OF 2013
WITH PRAYER FOR INTERIM RELIEF

GYANENDRA PRATAP SINGH

...PETITIONER

VERSUS

YOGENDRA PRATAP SINGH & ORS.

...RESPONDENTS

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 19.08.2014, when the Hon'ble Court was pleased to pass the following order:-

“Learned counsel for the petitioner prays for and is granted
six weeks' time finally for filing a rejoinder affidavit.”

It is submitted that counsel for the petitioner has not file Rejoinder affidavit so far.

Service of show cause notice is complete.

The matter above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 26th day of September, 2014.

ASSISTANT REGISTRAR

Copy to:

Mr. S.R. Setia, Advocate

Mr. Mohan Pandey, Advocate

ASSISTANT REGISTRAR

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